

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6238
ANSWERED ON:06.05.2013
CLEARANCES TO POWER PROJECTS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of hydroelectric power projects pending clearance on Ganga River;
- (b) whether the Central Pollution Control Board is monitoring the 40 odd Ganga districts for violation of pollution control norms; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) No Hydroelectric power project on the mainstream of Ganga River is pending in the Ministry for Environment Clearance (EC). However, a proposal seeking reconsideration of the decision of the Ministry to decline prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land required for construction of Kottlibhel hydropower project phase –II on River Ganga has been received.

(b) & (c) Central Pollution Control Board (CPCB) is monitoring water quality of River Ganga at 61 locations in the country. The water quality of River Ganga indicates that hydrogen ion concentration (pH), conductivity and dissolved oxygen levels are meeting the water quality criteria at a majority of locations.